

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 130
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power and Steel Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 04.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For RP

Mr. Abhinav Vashisht, Sr. Adv., Mr. Nikhil Palli, Mr. Pranav Chadha, Mr. Rajeev Kumar, Mr. Manu Beri, Mr. Varun Varma, Mr. Shantanu Chaturvedi, Mr. Sanjay, Ms. Kiran Sharma, Ms. Charu Bansal, Mr. Shreyas Gupta, Mr. A.S Chandhiok, Ms. Sweta, Mr. Arvind Kumar, Ms. Heena George, Ms. Aditi Mohapatra, Ms. Priya Agarwal, Advs.

For the respondent: Mr. Arun Kathpalia, Mr. Manmeet Singh, Ms. Nishtha Chaturvedi, Mr. Ramesh Chandra, Mr. Amitabh & Mr. Anirudh Pandey, Advs.

For the CoC: Mr. Ramji Srinivasan Sr. Adv, Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa Bhattacharya, Mr. Aditya Marwah, Ms. Sylona Mohapatra, Mr. Nikhil Ramdev, Advs.

For the OC: Mr. Amit Singh Chaddha, Sr. Adv, Mr. Manish Panda, Mr. Amit Kumar, Bhattacharyya, Ms. Kiran Sharma & Ms. Srishti Goyal, Mr. Arjun Asthana, Ms. Sreenita Ghosh, Advs.

CA-286(PB)/2019 Mr. Arvind Kumar Gupta, Ms. Purti Marwaha & Ms. Henna George, Advs.

CA-254(PB)/2019

CA-327(PB)/2019


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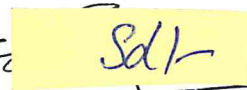
For Promoter Mr. A.S Chandhiok, Ms. Sweta, Mr. Arvind Kumar,
Ms. Heena George, Ms. Aditi Mohapatra, Ms. Priya
Agarwal, Ms. Deepti Arya Advs.
For the Ex-Director: Dr. U.K. Chaudhary & Mr. Dhruv Gupta, Advs.

ORDER

Mr. Chandhoik, Ex-Promoter has completed his arguments, to
come up for further arguments.list tomorrow.

List on 05.05.2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)